

1	2	3	4	5
14.	Uttar Pradesh	969	2891	3860
15.	Tripura	9	0	9
16.	West Bengal*	398	51	449
17.	Maharashtra*	114	6	120
18.	Nagaland*	8	0	8
19.	Gujarat*	127	49	176
20.	Punjab*	83	402	485
TOTAL		6587	8730	15317

*Position as indicated by State Governments in 2006.

@ Data not available for other societies.

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

Report and Accounts (2007-08) of the Indian Council of Arbitration, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Forty-third Annual Report and Accounts of the Indian Council of Arbitration (ICA), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 599/15/09]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : Sir, I lay on the Table, under sub-section (3) of Section 40 of the Protection of Human Rights Act, 1993, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:

- (1) G.S.R. 199 (E), dated the 25th March, 2009, publishing the National Human Rights Commission (Annual Statement of Accounts) Amendment Rules, 2009. [Placed in Library. See No. L.T. 388/15/09]
- (2) G.S.R. 379 (E), dated the 2nd June, 2009, publishing corrigendum to the Hindi version of the Notification No. G.S.R.199 (E), dated the 25th March, 2009, to substitute certain entries in the original Notification. [Placed in Library. See No. L.T. 727/15/09]